

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10428/2019

STATE OF U.P.

Petitioner(s)

VERSUS

JAWAHAR & ANR.

Respondent(s)

Date : 09-01-2020 This petition was called on for hearing today.

For Petitioner(s)

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 and 2. Ld. Advocate, Mr. Aditya Mishra, appearing on behalf of Mr. Rajesh Mahale, Advocate-on-record appears for respondent Nos.1 and 2. Vakalatnama be filed within two weeks.

Matter be processed in terms of Order XXII Rule 6, Supreme Court Rules 2013 read with Chapter XIV Clause 15(iii) of Handbook on Practice and Procedure and Office Procedure, 2017. Ld. Counsel for respondent Nos.1 and 2 seeks time to file counter affidavit. Be filed in the meantime within four weeks.

ANIL LAXMAN PANSARE
Registrar